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**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**BENCH-II**

**Misc.A. No. 802/KB/2018  
CA (CAA) No. 574/KB/2018**


**Present: Hon'ble Member (J), Shri M.B. Gosavi**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M**

Name of the Company		Zodiac Business Pvt. Ltd. & Ors.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Manju Bhutia
2. Mr. N. Guzmanthy.

APPLICANTS

  
N. Guzmanthy  
6/9/2018

10. 06-09-2018 – Misc. A. No. 802/KB/2018 – CA(CAA) No.1042/KB/2018  
– Zodiac Business Pvt. Ltd. & Ors.

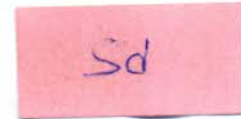
O R D E R

The Ld. Counsel for the Petitioner appeared.

Perused the record.

The Petitioner to produce the certificate from the Creditor Bank stating that the debt has been discharged in order to consider the Petitioner's prayer for dispensation of the meeting of the Creditors.

The matter to come up for further consideration on 17-09-2018.



(MADAN B GOSAVI)  
MEMBER(JUDICIAL)